amount for rehabilitation fo sick industrial units;

(b) if so, what are the details thereof?

Written Answers

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) No.

(b) Does not arise.

#### PRICE OF D.M.S. MILK

# ♦314. SARDAR RAM SINGH: SHRI SITARAM JAIPURIA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether it is a fact that the price of milk is likely to be raised shortly by the Delhi Milk Scheme;
- (b) if so, what are the reasons therefor; and
- (c) the number of times the price of milk was raised since its inception by the Delhi Milk Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The matter is under consideration.

- (b) (i) Substantial increase in purchase price of milk.
- (ii) All round increase in the cost of stores including skimmed milk powder.
- (iii) Increased expenditure on account of dearness allowance, increased cost of transportation of milk in rural areas, etc.
  - (c) Three.

## AWARD TO WORKERS OF O.N.G.C

- \*315. SHRI BANKA BEHARY DAS Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) whether Labour Ministry has taken strong exception to the award of two advance increments to workers and officers who worked during the last strike in O.N.G.C. following reference

to this in the Standing Labour Committee meeting; and

to Questions

(b) if so, what is the reply of the N.O.G.C in the matter?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) No.

(b) Does not arise.

### GUEST CONTROL ORDER

- \*316. SHRI BHUPINDER SINGH: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:
- (a) the period for which the Delhi Guest Control Order has been in force in the Union Territory; and
- (b) the number of cases instituted during the period for violation of the provisions of the Order and the results of prosecution?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The Delhi Guest Control Order has been in force since 28th March 1964.

(b) 36 cases were instituted for violation of the provisions of the Order up to 12th November, 1967. The results of 24 were conviction and of 3 acquittal. Nine cases are pending trial.

### SUPPLY OF IMPORTED FOODGRAINS TO HARYANA

- \*317. SHRI SITARAM JAIPURIA: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:
- (a) whether it is a fact that the Government of Haryana have decided to stop the supply of foodgrains and sugar from Harvana to the Centre?. the required quantity of imported foodgrains was not supplied to the State;
- (b) if so, the reaction of the Central Government to this decision; and
- (c) the total quantity of imported foodgrains supplied to Haryana every month so far during this year?